

[Dr. A. Kalanidhi]

and Bombay, since the other trains viz. Madras-Dadar Express and Madras-Bombay Mail could not adequately meet the traffic needs of travelling public from Madras and south of Madras. Also parcels for Kerala as well as Madras area have been moving by this train without any interruption. By the present arrangements of linking this train with the Bangalore-Bombay Udayan Express at Guntakal, the room for Madras has been considerably reduced.

It will not be out of place to mention that the South Indian population in Bombay is in the order of ten lakhs and was being catered mainly by the Janata Express. The load of the Madras composition has been reduced by about four bogies or in other words 275 to 300 seats. This is a sizable reduction in a train which serves the middle and lower income groups of people. While we are not against a direct train from Bangalore to Bombay, we request that this can be made as an additional service and not by depriving the existing facilities in this part of the country. Ever since the arrangements have been made, people of this part of the country are much agitated and representing to me for the restoration of Madras-Bombay Janata Express.

(ix) **Nationalisation of Swadeshi
Cotton Mills**

SHRI GEORGE FERNANDES (Muzaffarpur) : Several thousand textile workers of Kanpur observed a day's strike yesterday to register their protest against the Government's moves to return to Rajaran Jaipuria the Swadeshi Cotton Mills in Kanpur, Naini, Mau, Rae Bareilly, Pondicherry and Udaipur which had been taken over under the Industrial Development (Regulation) Act, by the Janata Government on April 13, 1978. The strike was also to demand the immediate nationalisation of these mills.

The mills employing about 14,000

workers were taken over because Jaipuria had resorted to blatant mismanagement and defalcation of monies due to the government and to the workers. The mills are now being managed by the National Textiles Corporation.

Making a statement on the take-over of these mills in the Lok Sabha, on April 14, 1978, the then Industry Minister had declared that the units will not be handed over back to the erstwhile management''.

The Action Committee of Swadeshi Mills workers which organised yesterday' strike has served notice on the Government that the workers will resist with all means at their command any move by the government to return these mills to Jaipuria.

The extended period of taken over expires on July 30. The Government cannot be permitted to go back on the assurance it had given to the House. I demand that the government at once announce its intention to nationalise these mills and fulfil the assurance given to the House.

12.48 hrs.

**NATIONAL OILSEEDS AND VEGETABLE OILS DEVELOPMENT
BOARD BILL—CONTD.**

MR. DEPUTY SPEAKER : We will now take up further consideration of the following motion moved by Rao Birendra Singh on the 26th July, 1983, namely :—

“That the Bill to provide for the development under the control of the Union of the oilseeds industry and the vegetable oils industry and for matters connected therewith, be taken into consideration.”

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH) : I have already moved the motion for consideration last night.

MR. DEPUTY SPEAKER : One minute. Now, instead of Calling Attention we are going to take up discussion under Rule 194 at about 3 P.M. All the Hon. Members whose names are in the Calling Attention will also get chance. In addition to that, there is general discussion. I am only announcing it in the House.

RAO BIRENDRA SINGH : Sir, this is a very important measure which is long overdue. I wish we could have brought this Bill earlier. Millions of farmers are cultivating oilseeds on very inferior lands. This is a crop highly susceptible to diseases and pests and through this Board which we want to set up, we want to take up integrated development of oilseeds as also research and processing and we want to tackle this problem in many ways. We want to provide financial assistance also for development of oilseeds and also vegetable oil industry. We are at present importing huge quantities of edible oil. We can save the foreign exchange to a great extent if we can increase substantially our production of oilseeds within the country. It is from that point of view that we want to set up this Board for development of oilseeds and vegetable oils. We also want to levy a cess for the purpose of collecting funds. I hope, the House will give us support from all sections so that this work can be taken in hand at the earliest.

MR. DEPUTY SPEAKER : Mr. R.L.P. Verma, are you moving your amendment?

SHRI R.L.P. Verma (Kodarma) : Sir, I beg to move :

"That the Bill be circulated for the purpose of eliciting opinion thereon by the 14th November, 1983." (6)

MR. DEPUTY-SPEAKER : You may move the other motion also. We will take them together.

12-51 hrs.

MOTION RE : SUSPENSION OF PROVISO TO RULE 66

RAO BIRENDRA SINGH : I beg to move the following motion :

"That this House do suspend the proviso to rule 66 of the Rules of Procedure and Conduct of Business in the Lok Sabha in its application to the motions for taking into consideration and passing of the Vegetable Oils Cess Bill, 1983, inasmuch as it is dependent upon the National Oilseeds and Vegetable Oil Development Board Bill, 1983."

MR. DEPUTY SPEAKER : The question is :

"That this House do suspend the proviso to Rule 66 of the Rules of Procedure and Conduct of Business in the Lok Sabha in its application to the motions for taking into consideration and passing of the Vegetable Oil Cess Bill, 1983, inasmuch as it is dependent upon the National Oilseeds and Vegetable Oils Development Board Bill, 1983."

The motion was adopted.

12-52 hrs.

VEGETABLE OILS CESS BILL

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH) : I beg to move* :

"That the Bill to provide for the levy and collection of a Cess on Vegetable oils for the development of the oilseeds industry and the vegetable oils industry and for matters connected therewith, be taken into consideration."

*Moved with the recommendation of the President.